NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH **COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 28.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
No. CP 89/2012	TP 40/16	Clarifica-tion	397/ 398	Hari Prasad Vs P. Varda & Another Vs Vector NDT Technologies Pvt. Ltd. & 4 Others.

NAME (IN CAPITAL) SL.

NO. & PHONE NUMBER

SIGNATURE

REPRESENTATION TO WHOM

DHRUNA de Anend, Somy & Dhrava 9444003020 Counsel & Respondents

Petitioner is present. Respondents are present. Counsel for petitioner is present. Counsel for respondent is also present. This matter is listed today for clarification. We have heard the counsels.

List it for orders on 28.07.2017.

MEMBER (J)

MEMBER (T)